

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of Institutional Advance Training Course for District & Additional Sessions Judges (Entry Level) appointed on promotion (30.05.2022 to 25.06.2022)

[First week – 30.05.2022 to 04.06.2022]

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:30 pm	SESSION – V 4:35 pm to 5:30 pm
30.05.2022 Monday	Introduction of participant Judges, Feedback, identifying issues and challenges faced on the Board By: Director & Officers, MPSJA	Introduction of participant Judges, Feedback, identifying issues and challenges faced on the Board By: Director & Officers, MPSJA	Issues relating to Information & Communication Technology, E-Courts Project, CIS, Video Conferencing Rules (Contd...) By : Shri Padmesh Shah, Addl. Director, MPSJA	Issues relating to Information & Communication Technology, E-Courts Project, CIS, Video Conferencing Rules By : Shri Padmesh Shah, Addl. Director, MPSJA	You are God's great miracle – Our greatest human strength By: Shri Kevin Pereira, Jabalpur
31.05.2022 Tuesday	Bail: Law and Procedure (Sections 438, 439, 439 (2) Cr.P.C.) By: Director, MPSJA	Bail: Law and Procedure (under Special Acts) By: Director, MPSJA	Sessions Trial: In general – Opening of Trial, Framing of charges, alternative charges (Ss. 34, 149, 109, 120-B, 306, 304B, 498-A IPC), Trial programme and Summoning of witnesses By: Shri Tajinder Singh, O.S.D., MPSJA	Sessions Trial: Recording of evidence, Evidence of scientific reports, General examination of accused. Order of acquittal u/s. 232 Cr.P.C. and Defence evidence, By: Shri Tajinder Singh, O.S.D., MPSJA	The power of self-awareness and self-confidence By: Shri Kevin Pereira, Jabalpur <i>Distribution of exercise relating to Bail (4)</i>
01.06.2022 Wednesday	Sessions Trial: Marshalling & appreciation of evidence – Circumstantial evidence and Last seen theory, plea of <i>alibi</i> By: Shri Tajinder Singh, O.S.D., MPSJA	Sessions Trial: Trial of counter-case, Right of private defence Judgment and sentence By: Shri Manish Sharma, O.S.D., MPSJA	Legal Aid and Lok Adalat By: Shri Manoj Kumar Singh Addl. Secretary, M.P. State Legal Services Authority, Jabalpur	ADR – Mediation By: Smt. Giri Bala Singh, Principal District & Sessions Judge, Bhopal	Public Speaking Session – My definition of Success By: Shri Kevin Pereira, Jabalpur

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:30 pm	SESSION – V 4:35 pm to 5:30 pm
02.06.2022 Thursday	Motor Accident Claim Cases – Overview of the Statutory Scheme under the Act and Rules, Detailed Accident Report, Salient features of the Motor Vehicles (Amendment) Act, 2019 By: Shri Padmesh Shah, Addl. Director, MPSJA	Motor Accident Claim Cases – Compensation in cases of simple injuries and permanent disability (Contd....) By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Motor Accident Claim Cases – Compensation in cases of simple injuries and permanent disability By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Motor Accident Claim Cases – Compensation in cases of death, Disbursement of compensation amount, Procedure on death of claimant By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Public presentation on – The importance of English today By: Shri Kevin Pereira, Jabalpur
03.06.2022 Friday	Motor Accident Claim Cases – Defence of Insurance Company By : Shri Padmesh Shah, Addl. Director, MPSJA	Motor Accident Claim Cases – Contributory & composite negligence, Concept of pay and recover By : Shri Tajinder Singh, O.S.D., MPSJA	Assessment of injuries and permanent disability (Contd....) By : Dr. Jitendra Jamdar, Orthopaedic Surgeon, Jabalpur	Assessment of injuries and permanent disability By : Dr. Jitendra Jamdar, Orthopaedic Surgeon, Jabalpur	Submission of exercise relating to Bail(4) Public Speaking Session –Ultimate happiness By: Shri Kevin Pereira, Jabalpur
04.06.2022 Saturday	Criminal Revision: In general – Interlocutory orders and Notice of hearing By : Director, MPSJA	Criminal Revision: Powers of Revisional Court, Orders in revision and Revision under Special Acts By : Director, MPSJA	Open Interactive Session By: Director & Officers, MPSJA	Discussion on – Exercise relating to Bail submitted on 02.06.2022 By : Director, MPSJA	Discussion on – Exercise relating to Bail submitted on 02.06.2022 By : Director, MPSJA <i>Distribution of exercise relating to Criminal Revision (3)</i>

- Note: (1) The Schedule is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.
(3) The participants are required to submit the exercise in the morning of the allotted date for submission.

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of Institutional Advance Training Course for District & Additional Sessions Judges (Entry Level) appointed on promotion (30.05.2022 to 25.06.2022)

[Second week – 06.06.2022 to 11.06.2022]

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:30 pm	SESSION – V 4:35 pm to 5:30 pm
06.06.2022 Monday	Criminal Appeal: Filing of appeal, Locus, Jail appeal, Limitation, Issuance of notice, Suspension of conviction/ sentence By: Hon'ble Shri Justice M.K. Mudgal, Former Judge, High Court of M.P.	Criminal Appeal: Appeal against conviction and acquittal; Powers of Appellate Court, Abatement of appeal Judgment & sentence in appeal By: Hon'ble Shri Justice M.K. Mudgal, Former Judge, High Court of M.P.	Administrative functioning as OIC Nazarat and Malkhana By: Shri Tajinder Singh, O.S.D., MPSJA	Administrative functioning as OIC Record Room and Copying By: Shri Tajinder Singh, O.S.D., MPSJA	Legal writing skills – English By: Smt. Anamika Sisodia, Jabalpur
07.06.2022 Tuesday	Civil Appeals: (Regular & Misc.) Filing of appeal, Locus, Valuation & Court fees, Limitation, Issuance of notice By: Hon'ble Shri Justice M.K. Mudgal, Former Judge, High Court of M.P.	Civil Appeal: Cross appeal and cross objections, Additional issues and evidence By: Hon'ble Shri Justice M.K. Mudgal, Former Judge, High Court of M.P.	Civil Appeal: Powers of Appellate Court, Remand for retrial, Judgment and decree in appeals By: Hon'ble Shri Justice M.K. Mudgal, Former Judge, High Court of M.P.	Open Interactive session By : Director & Officers, MPSJA	Legal writing skills – English By: Smt. Anamika Sisodia, Jabalpur <i>Submission of exercise relating to Criminal Revision (3)</i>
08.06.2022 Wednesday	Key issues relating to – Stamp Act, 1899, and Registration Act, 1908 By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Key issues relating to – Suits Valuation Act, 1887 and Court Fees Act, 1870 By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Key issues relating to – Hindu Marriage Act, 1955 (Contd....) By : Shri Sunil Kumar Jain (Sr.), Special Judge SC/ST (PA) Act, Jabalpur	Key issues relating to – Hindu Marriage Act, 1955 By : Shri Sunil Kumar Jain (Sr.), Special Judge SC/ST (PA) Act, Jabalpur	Legal writing skills – English By: Smt. Anamika Sisodia, Jabalpur

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:30 pm	SESSION – V 4:35 pm to 5:30 pm
09.06.2022 Thursday	Law of Succession (Hindu Law) By : Director, MPSJA	Medico-Legal and Forensic Evidence (Contd....) By : Dr. D. S. Badkur, Former Director, Medico-Legal Institute, Bhopal	Medico-Legal and Forensic Evidence (Contd....) By : Dr. D. S. Badkur, Former Director, Medico-Legal Institute, Bhopal	Medico-Legal and Forensic Evidence By : Dr. D. S. Badkur, Former Director, Medico-Legal Institute, Bhopal	Legal writing skills – English By: Smt. Anamika Sisodia, Jabalpur <i>Distribution of exercise relating to Motor Accident Claim Cases (3)</i>
10.06.2022 Friday	Key issues relating to – DNA (Contd....) By: Dr. Anil Kumar Singh I/C DNA Unit, RFSL, Bhopal (M.P.)	Key issues relating to – DNA By: Dr. Anil Kumar Singh, I/C DNA Unit, RFSL, Bhopal (M.P.)	Indian Succession Law (Will, Probate, etc.) (Contd....) By : Director, MPSJA	Indian Succession Law (Will, Probate, etc.) By : Director, MPSJA	Legal writing skills – English By: Smt. Anamika Sisodia, Jabalpur <i>Distribution of exercise relating to Civil Appeal</i>
11.06.2022 Saturday	Closed Saturday				

- Note: (1) The Schedule is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.
(3) The participants are required to submit the exercise in the morning of the allotted date for submission.

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of Institutional Advance Training Course for District & Additional Sessions Judges (Entry Level) appointed on promotion (30.05.2022 to 25.06.2022)

[Third week – 13.06.2022 to 18.06.2022]

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:30 pm	SESSION – V 4:35 pm to 5:30 pm
13.06.2022 Monday	Protection of Children from Sexual Offences Act, 2012: Procedural safeguards Determination of victim's age, recording of evidence, child testimony & Vulnerable Witnesses Deposition Scheme. Presumptions under the Act By: Shri Gajendra Singh, Chairman, MPSTAT Gwalior	Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989: Procedural safeguards Caste Certificate, Presumptions under the Act By: Shri Gajendra Singh, Chairman, MPSTAT Gwalior	Municipal Corporations Act, 1956 (M.P.) and Municipalities Act, 1961 (M.P.) By : Shri Manish Sharma, O.S.D., MPSJA	Law of Precedents By : Director, MPSJA	Group Discussion & presentation (Emerging laws) <i>Submission of exercise relating to Motor Accident Claim Cases (3)</i>
14.06.2022 Tuesday	Gender sensitization, Sentencing policy, quantum of sentence & imposition of death penalty, Victim Compensation Determination of just compensation By : Shri Gajendra Singh, Chairman, MPSTAT Gwalior	Procedure relating to Preliminary Enquiry & Departmental Enquiry – An overview, Role of Inquiry Officer By : Shri Sunil Kumar Jain (Sr.), Special Judge SC/ST (PA) Act, Jabalpur	Key issues relating to – Juvenile Justice (Care & Protection of Children) Act & Judicial procedural aspects of Children's Court By : Shri Manish Sharma, O.S.D., MPSJA	Appeals under Juvenile Justice (Care and Protection of Children) Act, 2015 & Protection of Women from Domestic Violence Act, 2005 and other special statutes By : Shri Manish Sharma, O.S.D., MPSJA	Group Discussion & presentation <i>Submission of exercise relating to Civil Appeal</i>
15.06.2022 Wednesday	Key issues relating to – M.P. Co-operative Societies Act, 1960 & M.P. Public Trusts Act, 1951 By : Shri Manish Sharma, O.S.D., MPSJA	Narcotic Drugs and Psychotropic Substances Act, 1985: Salient features of the Act, Definitions, Remand, Bail (Contd....) By : Shri Jayant Sharma, Faculty (Jr.), MPSJA	Narcotic Drugs and Psychotropic Substances Act, 1985: Trial of offences, Appreciation of evidence, Sentencing By : Shri Jayant Sharma, Faculty (Jr.), MPSJA	Discussion on – Exercise relating to Criminal Revision submitted on 07.06.2022 By : Officers of the MPSJA	Group Discussion & presentation <i>Distribution of exercise relating to Criminal Appeal (2)</i>

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:30 pm	SESSION – V 4:35 pm to 5:30 pm
16.06.2022 Thursday	Key issues relating to – Arbitration & Conciliation Act, 1996 (Contd....) By : Shri Padmesh Shah, Addl. Director, MPSJA	Key issues relating to –Arbitration & Conciliation Act, 1996 By : Shri Padmesh Shah, Addl. Director, MPSJA	Key issues relating to – Intellectual Property Rights Laws (Contd....) By: Shri Vivek Saxena, Registrar (D.E.), High Court of M.P.	Key issues relating to – Intellectual Property Rights Laws By: Shri Vivek Saxena, Registrar (D.E.), High Court of M.P.	Group Discussion & presentation <i>Distribution of exercise relating to Session Trial</i>
17.06.2022 Friday	Discussion on – Exercise relating to Civil Appeal submitted on 14.06.2022 (Contd...) By: Shri Tajinder Singh, O.S.D., MPSJA	Discussion on – Exercise relating to Civil Appeal submitted on 14.06.2022 By : Shri Tajinder Singh, O.S.D., MPSJA	Discussion on – Exercise relating to MACT submitted on 13.06.2022 (Contd...) By : Shri Jayant Sharma, Faculty (Jr.), MPSJA	Discussion on – Exercise relating to MACT submitted on 13.06.2022 By : Shri Jayant Sharma, Faculty (Jr.), MPSJA	Group Discussion & presentation
18.06.2022 Saturday	Key issues relating to – Specific Relief Act, 1963 (Contd....) By : Shri Bharat Kumar Vyas, District & Additional Sessions Judge, Jhabua	Key issues relating to – Specific Relief Act, 1963 By : Shri Bharat Kumar Vyas, District & Additional Sessions Judge, Jhabua	Electronic Evidence and Cyber Crimes (Contd....) By : Shri Yashpal Singh, Civil Judge, Senior Division, Dewas	Electronic Evidence and Cyber Crimes By : Shri Yashpal Singh, Civil Judge, Senior Division, Dewas	Group Discussion & presentation <i>Submission of exercise relating to Criminal Appeal (2)</i>

- Note: (1) The Schedule is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.
(3) The participants are required to submit the exercise in the morning of the due date for submission.

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of Institutional Advance Training Course for District & Additional Sessions Judges (Entry Level) appointed on promotion (30.05.2022 to 25.06.2022)

[Fourth week – 20.06.2022 to 25.06.2022]

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:30 pm	SESSION – V 4:35 pm to 5:30 pm
20.06.2022 Monday	Land Acquisition Laws: From Notification to Award (Sections 4, 9, 11, 18, 23 & 25) and Issues u/s 28-A, 30, 51, 51-A of Land Acquisition Act, 1894 By: Shri Padmesh Shah, Addl. Director, MPSJA	Land Acquisition Laws: An overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013 By: Shri Padmesh Shah, Addl. Director, MPSJA	Key issues relating to – Execution (Contd...) By : Shri Manish Sharma, O.S.D., MPSJA	Key issues relating to – Execution By : Shri Manish Sharma, O.S.D., MPSJA	Personality development and communication skills <i>Submission of exercise relating to Session Trial</i>
21.06.2022 Tuesday	Law relating to – Adverse Possession By : Shri Manish Sharma, O.S.D., MPSJA	Key issues relating – Interim Injunction – Breach of Injunction (Contd...) By : Shri Tajinder Singh, O.S.D., MPSJA	Key issues relating – Interim Injunction – Breach of Injunction By : Shri Tajinder Singh, O.S.D., MPSJA	Discussion on – Exercise relating to Criminal Appeal submitted on 18.06.2022 By : Shri Manish Sharma, O.S.D., MPSJA	Personality development and communication skills
22.06.2022 Wednesday	Key issues relating to – Guardians & Wards Act, 1890, Hindu Minority and Guardianship Act, 1956 and Hindu Adoption and Maintenance Act, 1956 By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Time Management, Board Management, Case Management & Professionalism By: Shri Ramkumar Choubey, Registrar General, High Court of M.P.	Key issues relating to – Guardians & Wards Act, 1890, Hindu Minority and Guardianship Act, 1956 and Hindu Adoption and Maintenance Act, 1956 By: Shri Jayant Sharma, Faculty (Jr.), MPSJA	Discussion on – Exercise relating to Session Trial submitted on 20.06.2022 (Contd...) By : Shri Tajinder Singh, O.S.D., MPSJA	Personality development and communication skills

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:30 pm	SESSION – V 4:35 pm to 5:30 pm
23.06.2022 Thursday	Key issues relating to – Conduct Rules Do's & Dont's By : Shri Sunil Kumar Jain (Sr.), Special Judge SC/ST (PA) Act, Jabalpur	Key issues relating to – M.P. Land Revenue Code, 1959 (Contd...) By : Shri Manish Sharma, O.S.D., MPSJA	Key issues relating to – M.P. Land Revenue Code, 1959 (Contd...) By : Shri Manish Sharma, O.S.D., MPSJA	Key issues relating to – M.P. Land Revenue Code, 1959 By : Shri Manish Sharma, O.S.D., MPSJA	Personality development and communication skills
24.06.2022 Friday	Prevention of Corruption Act, 1988: Statutory scheme under the Act, Trial in general, Procedure By : Shri Padmesh Shah, Addl. Director, MPSJA	Prevention of Corruption Act, 1988: Appreciation of evidence, Defence perspective Salient features of the Amendment Act, 2018 By : Shri Padmesh Shah, Addl. Director, MPSJA	Open Interactive Session By : Shri Tajinder Singh, O.S.D., MPSJA	Open Interactive Session By : Shri Jayant Sharma, Faculty (Jr.), MPSJA & Shri Manish Sharma O.S.D., MPSJA	Personality development and communication skills
25.06.2022 Saturday	Electricity Act, 2003: Salient features of the Act, Cognizance & procedure of trial of offences under the Act By: Shri Raghvendra Singh Chauhan, District & Additional Sessions Judge, Dr. Ambedkar Nagar, Indore	Electricity Act, 2003: Theft of electricity and unauthorized use of electricity. Civil Liability, Compounding of offences under the Act By: Shri Tajinder Singh, O.S.D., MPSJA	Electricity Act, 2003: Open Interactive Session By: Shri Tajinder Singh, O.S.D., MPSJA & Shri Raghvendra Singh Chauhan District & Additional Sessions Judge, Dr. Ambedkar Nagar, Indore	Valedictory Session	Departure

- Note: (1) The Schedule is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.
(3) The participants are required to submit the exercise in the morning of the allotted date for submission.

DIRECTOR